

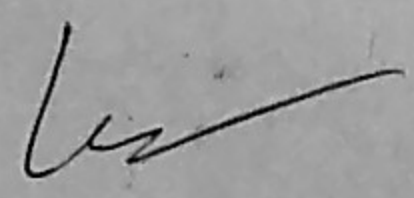
20-4-92

Hon. Mr. Justice U.C. Srivastava, V.C.
Hon. Mr. K. Obayya, A.M.

Learned counsel for the applicant
states that he has no instructions
for the last 3 or 4 years. Accordingly,
the application is dismissed for non-
prosecution.

(ug)

A.M.


V.C.